

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 128 OF 2016
APPEAL NO. 199 OF 2016
APPEAL NO. 234 OF 2016
APPEAL NO. 235 OF 2016
APPEAL NO. 253 OF 2016 AND
APPEAL NO. 254 OF 2016

Dated: 23rd August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

In the matter of:

Gail (India) Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Sumit Kishore

Mr. Rahul Sagar Sahay
Mr. Siddharth Bangar
(For A. No. 128 of 2016)

Mr. Prashant Bezboruah
(For A. Nos. 234, 235 & 253 of 2016)

Ms. Sonali Malhotra
(For A. No. 199 of 2016)

Mr. Rajinder Kaul
(For A. No. 254 of 2016)

ORDER

List these matters for hearing on **29-10-2018**.

(B. N. Talukdar)
Technical Member (P&NG)

tpd/vg

(Justice Manjula Chellur)
Chairperson